IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.119(ND)/2015

IN THE MATTER OF:

Sh. Sunil Gandhi

.... Petitioner

Vs.

M/s. A.N. Buildwell Pvt. Ltd. & Ors.

.. Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner:

Mr. Mudit Gupta, Advocate

For the Respondent

Mr. J.S. Bindra, Advocate

ORDER

For order, see C.P. No.99(ND)/2015.

:

18.12.2017 VINEET